

(PART-HEARD)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7814-7817 OF 2004

COMMNR. OF CENTRAL EXCISE, HYDERABAD

Appellant (s)

VERSUS

M/S. ALDEC CORPORATION & ORS.

Respondent(s)

(With appln(s) for stay and with office report)

Date: 06/09/2005 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s)

Mr.K.Radha Krishnan,Sr. Adv.

Ms. TA Khan, Shalini Kumar,Rupesh Kumar,

P. Parmeswaran,Adv.

For Respondent(s)

Mr. Joseph Vellapally, Sr. Adv.

Mr.Rajesh Kumar, Adv.

Mr. Ragvesh Singh, Adv.

Mr. K.R. Sasiprabhu,Adv.

UPON hearing counsel the Court made the following

O R D E R

spondent resumed Mr. Joseph Vellapally, learned senior counsel for the re
his

arguments at 10.45 A.M. and concluded at 12.25 P.M.

Arguments concluded.

Judgment reserved.

(Sheetal Dhingra)

(Vijay Dhaw

an)

Court Master

Court Master